

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Original Application No.201/00763/2019

Indore, this Thursday, the 29th day of August, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Mukut Behari, S/o Shri Ram Gopal Sharma, Age – 61 years,
R/o 204, Shankar Colony, Telikheda, Mhow (M.P)

-Applicant

(By Advocate – Shri Kushagra Jain)

V e r s u s

1. Union of India through Cabinet Secretary, Ministry of Defense, Secretariat, South Block – New Delhi.
2. Deputy Director General of Military Farms, Quartermaster General's Branch, Army Headquarters, West Block No.3, Wing No.7, R K Puram, New Delhi – 110066.
3. The Officer Incharge, Military Farm Pimpri, Pune – 17, C/o 56 APO Pune (Maharashtra).
4. The PCDA Southern Command Pune-1 Kirkee, Pune (Maharashtra)

-Respondents

(By Advocate – Ms. Seema Sharma)

O R D E R (O R A L)

By Navin Tandon, AM.

The applicant has superannuated as MT Driver in the Military Farm Pimpri. It is his case that he has not been given the benefit of promotion and ACP/MACP, as per rules.

2. At this stage, learned counsel for the applicant submits that the applicant may be given an opportunity to file a detailed

representation for redressal of his grievances and the respondents may be directed to decide the same in a time-bound manner.

3. Learned counsel appearing on advance copy of the O.A has no objection if this O.A is disposed of in this manner.

4. Accordingly, without going into the merits of the case, we dispose of this Original Application with liberty to the applicant to file his detailed representation within 30 days from today to the respondents. On receipt of the same, the competent authority of the respondents shall decide the representation with the reasoned and speaking order, as per rules, within 60 days thereof. The order so passed shall also be communicated to the applicant.

(Ramesh Singh Thakur) **(Navin Tandon)**
Judicial Member **Administrative Member**
am/-